

**Immoral activities in Navodaya Vidyalayas**

†1174. DR. BHUSHAN LAL JANGDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the reasons for immoral activities being committed at present in the Navodaya Vidyalayas where both the poor as well as well-to-do families encourage their wards to study;

(b) whether prompt penal action is being taken in those Navodaya Vidyalayas in Chhattisgarh where such complaints have been registered; and

(c) by when Navodaya Vidyalayas and Kendriya Vidyalayas would be opened in those districts of that State where no such Vidyalayas exists so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Wherever any complaint of immoral activities involving any staff member/students is received, immediate action is taken. However no specific reasons can be attributed to the same.

(c) The Navodaya Vidyalaya Scheme envisages setting up one JNV in each district of the country. The opening of new Navodaya Vidyalayas is based on the offer from the State Government to provide land free of cost alongwith sufficient temporary accommodation to run the school till completion of permanent Vidyalaya building.

New Kendriya Vidyalayas in the Civil Sector are opened on receipt of a proposal from the concerned Ministry of Government of India/State Government/District authority/Organization of employees belonging to eligible categories, in the prescribed format, committing thereby availability of the requisite resources like land as per prescribed norms, temporary accommodation etc.

**Shortage of schools and trained teachers**

1175. SHRI BAISHNAB PARIDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the States and Union Territories of the country are facing shortage of schools and trained teachers in the country;

(b) whether the above aspect is in violation of the Right of Children to Free and Compulsory Education Act (RTE);

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† Original notice of the question was received in Hindi.

(c) whether Government has devised an action plan to address the above issue; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per the Section 6 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, all States/ UTs have defined the neighbourhood norms for opening of schools. It is estimated that about 98% habitations have access to Primary Schools and 96% have access to Upper Primary Schools. Residual gaps are reported in some States namely, Assam, Bihar, Jammu and Kashmir, Madhya Pradesh, Rajasthan, Uttar Pradesh and West Bengal.

Sarva Shiksha Abhiyan (SSA) norms have been revised to ensure the Pupil Teacher Ratio (PTR) as stipulated in the RTE Act, 2009. Since the inception of SSA, a total of 19.85 lakh teacher posts have been sanctioned so far, against which 15.06 lakh teacher posts have been filled up till 31.03.2014.

There are 4.50 lakh untrained teachers at elementary level, as on May, 2014. State Governments/UT Administrations have been financially supported under SSA to provide training to untrained teachers through Open Distance Learning (ODL) mode.

#### **Trained teachers in elementary and secondary schools**

1176. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the proportion of trained teachers in the elementary and secondary schools along with the details thereof, State-wise;

(b) the specific measures being taken to improve the quality of teachings; and

(c) the nature of coordination between the Centre and States in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) As per Unified District Information System